

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	PREETHI . S. ARASU for Raja gopal + Raghunathan Advocates	Counsel for Peti.	Preethi S. Arasu
2.	S. Dhanyalekshmanan for Vidhya Shankar	Counsel for respondent	S. Dhanyalekshmanan

ORDER

Counsel for petitioner present. Counsel for respondent called absent.
Proxy representing the counsel for respondent present. Both the
counsel sought time for submitting arguments in CA 72/2017. Time
extended at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)